

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:798  
ANSWERED ON:27.11.2012  
CONSUMPTION OF POISONOUS FOOD  
Vardhan Shri Harsh

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether any inquiry has been conducted regarding the incident of illness of around 100 workers of Shangrila Hotel situated in Delhi due to consumption of poisonous food recently; and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (b): A case was registered at Police Station, Connaught Place vide FIR No.100 dated 04.07.2012 u/s 337 IPC, regarding the incident of illness of workers of Shangri-La Hotel, Connaught Place, New Delhi due to consumption of poisonous food, 52 employees of Shangri-La Hotel were admitted in RML Hospital with alleged history of food poisoning. An inquiry was conducted in this matter and the food samples were collected and sent to FSL, Rohini.